ANNEXURE-1

NAME OF THE CORPORATE DEBTOR : SRI VISHNU ANNAMALAIYAR PAPER MILLS LIMITED DATE OF COMMENCEMENT OF LIQUIDATION : 18.02.2022 LIST OF STAKEHOLDERS AS ON : 18.02.2022

LIST OF SECURED FINANCIAL CREDITORS

AMOUNT IN RS.

SL. NO		IDENTIFI			DETAILS OF CLAIM ADMITTED							AMOUNT OF				REMARKS IF ANY
		CATION	RECEIVED									CONTINGENT	OF ANY	OF CLAIM	OF CLAIM	
		NO.	DATE OF	AMOUNT	AMOUNT OF	NATURE	AMOUNT	WHETHER	DETAILS OF	AMOUNT	% SHARE IN	CLAIM	MUTUAL	REJECTED	UNDER	
			RECEIPT	CLAIMED	CLAIM	OF CLAIM	COVERED BY	SECURITY	SECURITY	COVERED BY	TOTAL		DUES,		VERIFICA	
					ADMITTED		SECURITY	INTEREST	INTEREST	GUARANTEE	AMOUNT		THAT		TION	
							INTEREST	RELINQUISHED			OF CLAIMS		MAY BE			
											ADMITTED		SET OFF			
1	CANARA BANK	1	18.03.2022	942666192.38	942666192.38	SECURED	942666192.38		GIVEN BELOW	0	100	0	0	0	0	Admitted based on
																proof of documents
																produced by Bank and
																Corporate Debtor
				TOTAL	942666192.38											

DETAILS OF SECURITY INTEREST

1 Exclusive Charge on Factory & Buildings situated at Vediangudi Village, Mithravayal Post, Karaikudi Taluk, Sivagangai District 2 Exclusive Charge on entire Plant & Machinery and other FAs of the Company